NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item No. 43

CA 137/2023 CA 170/2023 CA 212/2023 CA 640/2022 in CP/3638(MB)2018

CORAM:
MS. ANU JAGMOHAN SINGH **SH. H. V. SUBBA RAO**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **20.06.2023**

NAME OF THE PARTIES: **UNION OF INDIA V/S INFRASTRUCTURE LEASING AND FINANCIAL SERVICES LTD. & ORS.**

Section 241-242 of the Companies Act, 2013 & Rule 11

ORDER

CA 137/2023 CA 170/2023 CA 212/2023 CA 640/2022

Ld. Counsel for the Parties are present. List these matters on Board on 07.07.2023, for further consideration and hearing.

Sd/- **Sd/-**

ANU JAGMOHAN SINGH **H. V. SUBBA RAO**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare